

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

**RAJYA SABHA
UNSTARRED QUESTION NO. 2777**

ANSWERED ON TUESDAY, 25 MARCH, 2025/ 4 CHAITRA, 1947 (SAKA)

STATE GOVERNMENT REPRESENTATIONS ON UPS

2777. Dr. Anbumani Ramadoss

Will the Minister of Finance be pleased to state:

- (a) whether Government has received any representations from various State Governments accepting, modifying or rejecting the recently introduced Unified Pension Scheme (UPS);
- (b) if so, State-wise details thereof;
- (c) whether Government will make it mandatory for all the State Governments to implement the above scheme; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) to (d) Unified Pension Scheme (UPS) is a defined benefit based contributory pension scheme notified by the Government on 24.01.2025, as an option for Central Government employees covered under National Pension System (NPS), to address the concerns regarding assured monthly payout after retirement

The regulation of service conditions of State Government employees falls under the administrative domain of respective State Governments.
